

CITY CIVIL COURT MUMBAI
IN THE COURT OF SHRI ANIL H LADDHAD
COURT 7 ADDL SESSIONS JUDGE
CIVIL CAUSE LIST DATED 15-06-2020
DAILY BOARD

S.R. NO.	CASE NO.	PARTY NAME	STATGE	NEXT DATE
1	SUIT 1264/1994	MOHANLAL HIRACHANDJI JAIN Vs MS.KUBER BUILDERS ORS. MR.K.D.ZHA. RAMAKANT YADAV MR. V.V.MISHRA MR.B.R.DALAL.	ARGUMENTS	
2	SUIT 736/2010	DEVENDRA N.UPADHYAY Vs MRS.RITA NATRAJAN SHIVRAM	ARGUMENTS	
3	SUIT 6238/2006	shree parshwanath builders and PRAKASH G LAD anr Vs M S MEHTA AND rajkumar sureka CO	ARGUMENTS	
4	SUIT 7681/2002	LIFE INSURANCE CORPN OF INDIA Vs SMT ANJALI S WARKE GOPAL G	ARGUMENTS	
5	SUIT 9514/1999	JILEDAR R JAISWAR Vs RAMBAHADUR T SINGH	ARGUMENTS	
6	SUIT 110078/1988	MS HELAN PAES Vs SURVIN DEVEL CORPN AND ORS N L MAKHIJANI	ARGUMENTS	
7	SUIT 5153/2012	MR. PUSHKAR KULKARNI Vs EFKON INDIA PVT LTD MS SUVARNA JOSHI 2/31 2ND COURT RECEIVER	ARGUMENTS	
8	SUIT 799/2013	EFKON INDIA PVT LTD Vs MR. PUSHKAR KULKARNI CHAMBERS OF JAVED GAYA	ARGUMENT P.H.	
9	SUIT 100264/1983 CS/0101695/2019	M S KHANDEWAL LABORATORIES Vs RAKESH KAPOOR	CS ARGUMENTS P.H.	